

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4669

ANSWERED ON:08.12.2010

CONSTRUCTION OF NEW DAMS

Dhanaplan Shri K. P.;Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has received any new proposals for construction of new dams in the country;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise;
- (c) the present status of these proposals; and
- (d) the steps taken by the Government for expeditious implementation of these projects alongwith the time-frame therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI VINCENT H. PALA)

(a) Yes Sir,

(b) & (c) The State-wise details of the proposals of major/medium projects including proposals for construction of dams received and their status of appraisal with Central Appraisal Agencies are given in Annex-I.

(d) Irrigation being State subject, planning, implementation and funding of the irrigation projects is within the purview of the respective State Government. However, Union Government provides financial assistance to State Governments for expeditious completion of the ongoing projects under Accelerated Irrigation Benefits Programme (AIBP) as per guidelines of the programme in force from time to time. One of the conditions for inclusion of the project under AIBP is its techno-economic clearance from the Advisory Committee of the Ministry of Water Resources on Irrigation, Flood Control & Multipurpose Projects after completion of techno-economic appraisal by the Central Appraising Agencies and investment clearance from the Planning Commission. In order to expedite techno-economic clearance to the projects, meeting of the Advisory Committee referred above are now-a-days quite frequently held. As per guidelines for submission, appraisal and clearance of Irrigation & Multipurpose projects-2010, normally for project proposals submitted with CDO certificates, appraisal is completed within six months and for other proposals it would be completed within 12 months provided response of the concerned State in respect of the observations of Central Agencies are received within 3 months.